NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM		
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)		
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/106/2016	
NAME OF THE PETITIONER(S)	: S.K. Ganesan & 4 others	
NAME OF THE RESPONDENT(S)	: M/s Bidar Rubber and Reclaims Pvt. L	td. & 8 others
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		
D- Youyalakshini Counsel for petitioners KSRS to	Counsel for petitioner	s D-DV
Coursel on lichalf of 15. Ohamaraj, 1	coupsel for Respondents 7-9 Adv.	<u>веерац</u>
Sandeep Tumoir. Ros. Harr Sharlar Mani	Court for Respubl	Arr

ORDER

Counsels representing both the parties are present and stated that there is an appeal pending before the NCLAT. They prayed time for making submissions regarding the status of the appeal. Time is extended at request. Put up on 19.12.2017.

S Vijayaraghavan Member (Technical)

C.bi Vighn.

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K Anantha Padmanabha Swamy Member (Judicial)

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